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SLP(Crl.)No. 3747 OF 2001

ITEM No.25

Court No. 9

SECTION IIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3747/2001

(From the judgement and order dated 05/12/2000 in CRLM. 20850/99  
of The HIGH COURT OF PATNA)

DILIP KUMAR SINGH

Petitioner (s)

VERSUS

STATE OF BIHAR & ORS.

Respondent (s)

( With Office Report )

Date : 12/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE  
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s)

Mr. Tekraj Vasandi,Adv.

For Respondent (s)

Mr. B.B. Singh,Adv.

Mr. Lakshmi Raman Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

We are not inclined to interfere at this stage  
of the proceedings. As such, this petition fails and  
is dismissed.

.SP1

(K.K. Chawla)  
Court Master

(D.D. Jindal)  
Assistant Registrar